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C.A.No. 2227 OF 2000
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Item No.119 Court No.9 Section XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 2227 OF 2000.@@
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M/s Precision Steel & Engg.Works & Anr. ...Appellant(s)

Vs.

Prem Deva Niranjan Deva Tayal ...Respondent(s)

[With appln.for taking addl.documents on record and permission to submit additional documents]

Date:23/10/2002 This matter(s) was called on for hearing today.

CORAM:
HON'BLE MR.JUSTICE S.N. VARIAVA
HON'BLE MR.JUSTICE ARUN KUMAR

For the appellant(s) : Mr. HK Puri,Adv.

For the respondent(s) : Mr.Subramonium Prasad,Adv.

UPON hearing counsel the Court made the following
O R D E R

.SP2
.....L.....I....T.....T.....T.....T.....T.....T.....J.
Not this week.
.SP1

[Naresh Kumar]
Court Master

[VP Tyagi]
Court Master